Statement

Targets of the Mission

Beneficiaries	Vaccine	1986-87	1987-88
Pregnant women	TT	15.2	18.6
pi-		(60)	(65)
Infants	DPT	15.3	16.9
		(67)	(75)
	Polio	15.3	16.9
		(67)	(75)
	BCG	15.3	16.9
		(67)	(75)
	Measles	5.7	10.0
		(25)	(45)

Constitution of Cauvery Valley Authority

3451, SHRI K. RAMAMURTHY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the reasons for the delay in the constitution of Cauvery Valley Authority; and
- (b) the details of River Valley Authorities that are now functioning in the country?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARANAND): (a) Due to divergent views expressed by the States, the proposal has not been pursued.

(b) There is only one authority, namely the Narmada Control Authority functioning in pursuance of the Narmada Water Disputes Tribunal Award.

On-going new railway lines

3452. SHRI K. RAMAMURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) the names of all the on-going new railway lines which have been included in top-priority category and for which 60 per cent of the allocation for new lines is being given; and

(b) the names of the on-going new railway lines for which the remaining 40 per cent of the allocation is being given?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Details of all the on-going New Line Projects and the allocation of funds against each are furnished in the Pink Book and the Explanatory Memorandum forming part of the Railway Budget Documents. For the under mentioned New Lines having priority, 66 per cent of total funds under Plan Head New Lines have been allocated in 1987-88:

- 1. Koraput-Rayagada
- 2. Kota-Neemuch
- 3. Bhuj-Naliya
- 4. Bibinagar-Nadikude
- 5. Dharamanagar-Kumarghat
- 6. Silchar-Jiribam
- 7. Lalabazar-Bhairabi
- 8. Balipara-Bhalukpong